CORRIGENDUM TO THE POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

VIMAL OIL AND FOODS LIMITED

Registered office: 4th Floor, Heritage, Nr. The Grand Bhagwati, S. G. Highway, Ahmedabad – 380 054

This Corrigendum to the post offer public announcement is in continuation of and shall be read in conjunction with the Original Post Offer Public Announcement which appeared on December 15, 2010 to the shareholders of Vimal Oil and Foods Limited in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof.

The shareholders of the Target Company are requested to note the following:

With reference to Serial No. 5 of Point No.6, the Actual Size of the Open Offer (No of shares multiplied by Offer Price per share) should be read as "Rs. 1,03,15,630/-" instead of "Rs.15,40,30,000/-".

The Acquirers accept full responsibility for the information contained in this Corrigendum to Post Offer Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997.

This Corrigendum to Post Offer Public Announcement will also be available on SEBI's **website at www.sebi.gov.in**

This Corrigendum to the Post Offer Public Announcement is being issued on behalf of the Acquirers by the Manager to the Offer.

MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Vimlesh Bansal

26, Kamdar Shopping Centre, 2nd Floor, Opp. Railway Station, Vile Parle (E), Mumbai - 400 057

Tel No.: 022- 26121742; Fax No.: 022 - 26121743 Email: mumbai@charteredcapital.net

Place : Mumbai **Dated : Wednesday, December 15, 2010**